

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 331**

IA-1934/2021, IA-5441/2021, IA-3884/2021, IA-1016/2021, IA-1020/2021, IA-1025/2021, IA-1032/2021, IA-1054/2021, IA-1056/2021, IA-1060/2021, IA-4077/2021, IA-1064/2021, IA-1508/2021, IA-5144/2023, IA-5145/2023, IA-4466/2023

**In IB-1348(ND)/2019**

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr. .... Applicant  
Vs.  
M/s. Earthcon Universal Infratech Pvt. Ltd. ....Respondent

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 01.03.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner :  
For the Respondent :

**ORDER**

Renotified **to 22.03.2024.**

-Sd-  
**(COURT OFFICER)**

Ajay